

HIGH COURT OF SIKKIM

Statement showing Institution, Disposal and Pendency of cases as on 28.02.2021.

Cases	Total pendency at the beginning of February, 2021 (Civil-Criminal)	Institution during the month of February, 2021 (Civil - Criminal)	Total disposal during the month of February, 2021 (Civil- Criminal)	Pendency at the end of February, 2021 (Civil- Criminal)
1. WRIT PETITION	113 01	01 -	02 -	112 01
2. APPEAL	30 26	01 01	- -	31 27
3. RSA	20 -	- -	- -	20 -
4. FAO	03 -	- -	- -	03 -
5. CONTEMPT	01 -	01 -	- -	02 -
6. MISC.CASES	- 01	- -	- -	- 01
7. MISC.APPEAL	- -	- -	- -	- -
8. SUO MOTU TRANSFER PETITION	- -	- -	- -	- -
9. TRANSFER PETITION	01 -	- -	- -	01 -
10. BAIL APPLICATION	- 01	- 01	- 02	- -
11. MAC APPEAL	18 -	- -	- -	18 -
12. REVIEW	01 -	- -	- -	01 -
13. REVISION	07 08	- -	- -	07 08
14. MAT APPEAL	- -	- -	- -	- -
15. REVISION U/S 19 OF THE (FAM CT.)	- -	- -	- -	- -
16. LEAVE PETITION	- 01	- -	- -	- 01
17. ARBITRATION PETITION/APPEAL	03 -	- -	- -	03 -
18. S.A.O.	- -	- -	- -	- -
19. REFERENCE	- -	- -	- -	- -
20. C.O.	02 -	- -	- -	02 -
21. TAX APPEAL	04 -	- -	01 -	03 -
22. SP.APPEAL	- -	- -	- -	- -
23. Ex.P.	- -	- -	- -	- -
GRAND TOTAL	203 38	03 02	03 02	203 38

Prepared by:

Mand
Assistant Registrar
High Court of Sikkim
Gangtok

Verified by

[Signature]
DEPUTY REGISTRAR (Judl.)
High Court of Sikkim
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